

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 251/GT/2017

Date: 26.2.2019

To,

Shri M.G.Ramachandran,
Advocate,
C-31, Friends Colony (East),
New Delhi- 110065

Sir,

Subject: Petition for determination of tariff of Udupi Thermal Power Plant (2 x 600 MW) for the period from 1.4.2014 to 31.3.2019

Ref: Your letter dated 4.2.2019

With reference to your letter dated 4.2.2019 on the above subject, I am directed to inform that your request for extension of time to file reply has been allowed till **4.3.2019**. Copy of reply shall be served on the Petitioner, UPCL who shall file its rejoinder, if any, by **11.3.2019**. No further extension of time shall be granted for any reason.

Yours sincerely

Sd/-
(B. Sreekumar)
Deputy Chief (Law)

Copy to:

Shri Hemant Sahai, Advocate
Counsel for the Petitioner,
HAS Associates,
81/1, Adchini, Sri Aurobindo Marg,
New Delhi- 110017